

**CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ. SHRI. A. L. YAWALKAR
COURT 49 ADDL SESSIONS JUDGE
Criminal Cause List Dated 03-09-2020**

S.No.	Case Type	Case No.	Title	Name of Advocate
(Urgent Cases)				
			<u>EVIDENCE PART HEARD</u>	
1	SPL CASE CBI	100063/2005	State of Maharashtra CBI ACB Mumbai Vs A.V.Gangakhekar and 6 others	Spl. P.P. Shri P.B. Gaikwad Adv. Abhyankar for accd no. 6 and 7
			<u>ORDER EXH.</u>	
2	SPL CASE CBI	100073/2009	State of Maharashtra Vs Prahlad Kumar Ajwani and 7 Others	SPP Mr. R N Sharma 1Gurnani,2,3Hingorani,4,5Kulkarni,6Shikar,7Rathod
			<u>REPLY/SAY</u>	
3	SESSIONS CASE	101146/2013	The State CBI SCB Mumbai Vs Padmasingh Bajirao Patil and others	
			<u>DISCHARGE APPLICATION</u>	
4	SPL CASE CBI	100017/2007	State of Maharashtra CBI ACB Mumbai Vs Pralhadkumar Ajwane	SPP O.P.CHAUHAN Adv. Shri. Gurnani for accused.
			<u>ARGUMENTS</u>	
5	CRI APPEAL	100869/2016	Gurmeet Singh Jaimal Singh Kohli @ MA 2480/16 @ BA 2348/16 - Applicant Vs Central Bureau of Investigation ACB - The State of Maharashtra - Respondent	Mahendra D. Jain
			<u>HEARING</u>	
6	PMLA SPL CASE	100001/2014	The Deputy Director, Director of Enforcement, Mumbai. Vs Shri. Nikesh T. Shah and Ors.	SPP Ms.Sanjana Sharma
			<u>REPLY/SAY</u>	
7	SPL.CASE	100023/2008	State Vs Ms.Rekha Roy	